NATIONAL COMPANY LAW TRIBUNAL BENGALURU BENCH COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 13.02.2018.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali 2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CA 01/15 IN CP 74/15	TP 80/16	For filing written		Mybirdie Solutions LLP Vs. Habitat Pragnya Property Developments P.
		submissions		Ltd. & 7 Others.

Respondents

SL. NAME (IN CAPITAL)

NO.

REPRESENTATION TO WHOM

SIGNATURE

1. LAKSHMI MENON

& PHONE NUMBER

(9880073412)

<u>ORDER</u>

Counsel for Petitioner is present. Counsel for Respondent is also present. C.A 01/15 is listed today for hearing. Counsel requested time for submitting arguments in C.A 01/15. List it finally on 13/03/2018.

Member (T)

Member (J)